

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 6(ND)2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

**NAME OF THE COMPANY: M/s. Mr. Brijesh Uppal V/s. M/s. Tryambakam Logistic Pvt. Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 241/242

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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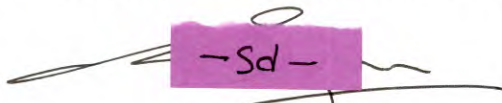
Present: For Petitioner (s): Present for Counsel

For Respondent (s): Mr. Vikas Yadav, Advocate for R-1,2 & 3

Order

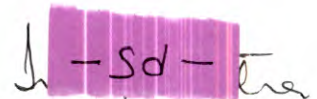
Mr. Vikas Yadav, Id. counsel appearing for respondents 1 & 2 submits that he shall also be appearing for the newly impleaded respondent no.3 and wishes to file a reply. Let reply be filed.

Be listed for the final arguments on 27th September 2017.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]